

Name of the Corporate Debtor: Shipra Estate Limited; Date of Commencement of CIRP: 24-01-2024; List of Creditors as on: 29-06-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	8	8963395970	1	381132622	6.51	0	0	8582263348	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	9	11330192964	1	5471154380	93.44	0	1682552	5857356032	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	3	4515283	0	0	0.00	0	3604890	910393	Annexure 6
7	Operational creditors (Government Dues)	1	199233218	0	0	0.00	0	0	199233218	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	2873113	1	2793093	0.05	0	0	80020	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		23	20500210548	3	5855080095	100.00	0	5287442	14639843011	